

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 616
IB-2661(ND)/2019
IA/1640/2022, IA/5377/2022, IA/3908/2023

IN THE MATTER OF:

M/s. HBN Dairies and Allied Ltd.

...PETITIONER

Vs

M/s. Viraman Buildcon and Developers Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 06.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator

:Adv. Shashwat Parihar, Adv.
Dhruva Vig.

ORDER

Due to paucity of time, matter is adjourned to **07.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)